

By e-mail

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-63/2000/2720/A

From :- Smti. K. Newar,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, ✓ Smti Anubha Das,  
Principal Judge,  
Family Court,  
Cachar, Silchar.

Dated Guwahati the 16<sup>th</sup> May, 2018.

Sub: **Withdrawal of Casual Leave.**

Ref:- Your letter No.F.C./SIL/2018/122 dated 14.05.2018

Sir,

With reference to the above, I am directed to inform you that, your prayer for withdrawal of your application dated 08.05.2018, praying for 4 (four) days Casual Leave on 14.05.2018, 15.05.2018, 16.05.2018 and 17.05.2018 along with head quarter leave permission from the afternoon of 12.05.2018 till the morning of 18.05.2018 has been ~~granted/rejected~~ granted.

Yours faithfully,

 16/5/18  
**JT. REGISTRAR (VIGILANCE)**

P  
15.05.18